

(ग) वे कौन-कौन सी तिथि को भारत आयेंगे ?

प्रधान मंत्री, वैदेशिक कार्य मंत्री तथा अणु शक्ति मंत्री (श्री जवाहरलाल नेहरू) :  
(क) जी हाँ ।

(ख) और (ग). सोवियत समाजवादी गणतंत्र संघ के प्रधान मंत्री ने निमंत्रण स्वीकार कर लिया है लेकिन अभी तक तारीखें तय नहीं हुई हैं । श्रीलंका की प्रधान मंत्री से अभी तक कोई उत्तर नहीं मिला है ।

**Book Entitled 'Peking Vs. Delhi'**

1714. { Shri Kapur Singh:  
Shri Narasimha Reddy:  
Shri Buta Singh:  
Shri M. G. Thengondar:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that a book entitled 'Peking Vs. Delhi' by George N. Patterson has been banned in our country; and

(b) if so, the reasons therefor?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Yes, Sir.

(b) The book 'Peking Vs. Delhi' by George N. Patterson published by Faber and Faber Ltd., London was banned since it contains prejudicial reports as defined under clause (7) of Rule 35 of the Defence of India Rules, 1962.

**Vocational Education at Secondary Level**

1715. { Shri Gopal Datt Mengi:  
Shri D. C. Sharma:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the percentage of students receiving vocational education (i) at the Secondary

level is only 2.2 (ii) whereas it is over 27 per cent in several other countries; and

(b) the steps Government propose to take to improve this percentage to help students to develop marketable skills for gainful employment?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) (i) Yes.

(ii) Information not available.

(b) Facilities for vocational training are being expanded according to needs.

**Extension of Apprentices Act to Coal Mining Industry**

1716. Shri Eswara Reddy: Will the Minister of Labour and Employment be pleased to state:

(a) when the Apprentices Act will be extended to the Coal Mining Industry;

(b) the number of industries to which this Act has been extended so far; and

(c) the number of apprentices in various industries as on the 1st October, 1963?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) There is no proposal to extend the Act to Coal Mining Industry.

(b) 127.

(c) 6,481.

**Transportation of Coal in Singareni Collieries Company**

1717. Shri Eswara Reddy: Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 1960 on the 16th September, 1963 and state:

(a) whether Government of Andhra Pradesh have since intimated that the contract for transportation of coal